GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 973 TO BE ANSWERED ON 08.02.2018

CONSTRUCTION OF ROADS UNDER PMGSY

973. SHRI KANWAR SINGH TANWAR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of villages where metalled roads are yet to be constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY), State-wise;
- (b) the number of villages where such roads have been constructed, State-wise;
- (c) the details of funds provided to States under PMGSY during the last three years, State and year-wise; and
- (d) the details of the provisions made by the Government to ensure post construction maintenance of roads constructed under PMGSY?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a)&(b): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. PMGSY is executed through State Rural Roads Development Agency (SRRDA) at State level and Programme Implementation Units (PIUs) at district levels and timely completion of PMGSY roads is the responsibility of the respective State Government. Under PMGSY, the unit of programme is a habitation and not a revenue village. The number of eligible unconnected habitations as per the Core Network under PMGSY is 1,78,184, out of which the Ministry has sanctioned 1, 64,547 habitations till 31st December, 2017. The States have reported to have connected 1,30,974 habitations by all-weather road till 31st December,2017. The Government of India has taken a decision to accelerate execution of all-weather road connectivity to eligible habitations for substantial completion of the habitation connectivity as per the Core Network of PMGSY by March, 2019. The State-wise details of habitations eligible and connected by all-weather road till December, 2017 is given at **Annexure-I**.

(c): The details of the fund released to the States under PMGSY during the last 3 years and the current year upto 1st Feburary, 2018, State-wise and year-wise is given at Annexure-II.

(d): As per PMGSY guidelines, maintenance of roads constructed under the programme is the responsibility of the State Governments and all road works are covered by initial five year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agency (SRRDA) in a separate maintenance account. On expiry of this 5 year post construction maintenance, PMGSY roads are required to be maintained by State Government through their own funds, from time to time. Further, the Ministry has advised the States to notify State Rural Road Maintenance Policy to ensure that the assets created under PMGSY are maintained on a regular and systematic basis. So far 23 States have notified the State Rural Road Maintenance Policy.

<u>Annexure-I</u> <u>Annexure referred to in reply to part (a) to (b) of the Lok Sabah Unstarred Question</u> No. 973 for 8.2.2018

S. N.	73 for 8.2.2018 Name of the State	Eligible Habitations	Number of Habitations connected by the State under PMGSY		
1.	Andhra Pradesh	4819	1107		
2.	Telangana	4019	617		
3.	Arunachal Pradesh	931	368		
4.	Assam	12205	9387		
5.	Bihar (RWD & NEA)	24804	21182		
6.	Chhattisgarh	10763	8788		
7.	Goa	20	2		
8.	Gujarat	3387	3021		
9.	Haryana	1	1		
10.	Himachal Pradesh	3725	2143		
11.	Jammu & Kashmir	3892	1480		
12.	Jharkhand	11613	7821		
13.	Karnataka	1766	296		
14.	Kerala	435	380		
15.	Madhya Pradesh	21168	15891		
16.	Maharashtra	2159	1282		
17.	Manipur	1023	472		
18.	Meghalaya	793	243		
19.	Mizoram	246	157		
20.	Nagaland	191	94		
21.	Odisha	22211	13422		
22.	Punjab	441	390		
23.	Rajasthan	16801	13734		
24.	Sikkim	366	283		
25.	Tamil Nadu	2203	1979		
26.	Tripura	1731	1787		
27.	Uttar Pradesh	13984	11228		
28.	Uttarakhand	2684	1011		
29.	West Bengal	13822	12408		
Gra	nd Total:	178184	130974		

Annexure referred to in part (C) to LSUQ No.973 for 8.2.2018								
	2014-15	2015-16	2016-17	2017-18 (up				
				to 1.2.2018)				
State	Release	Release	Release	Release				
Andhra Pradesh	32.98	379.20	197.59	79.62				
Arunachal Pradesh	345.92	375.00	205.92	348.45				
Assam	316.07	347.82	475.76	575.58				
Bihar	1548.16	2781.00	2958.34	1337.75				
Chattisgarh	270.75	498.00	449.81	434.49				
Goa	0.00	0.00	0.00	0.00				
Gujarat	418.77	474.10	31.04	0.00				
Haryana	218.96	304.69	44.01	0.00				
Himachal Pradesh	99.40	268.40	396.61	244.64				
Jammu & Kashmir	416.60	488.00	755.61	319.38				
Jharkhand	249.48	864.99	819.59	543.62				
Karnataka	237.00	140.80	331.95	1.52				
Kerala	151.41	151.00	179.45	169.13				
Madhya Pradesh	708.00	1122.00	1979.48	1031.65				
Maharashtra	212.53	553.30	606.00	155.33				
Manipur	100.00	299.80	412.19	146.00				
Meghalaya	62.56	150.70	211.99	45.68				
Mizoram	54.74	50.90	93.36	197.23				
Nagaland	58.99	4.00	8.05	8.80				
Odisha	1051.50	1382.70	1925.67	1538.19				
Punjab	310.21	221.10	275.66	318.73				
Rajasthan	425.66	559.90	559.41	889.90				
Sikkim	94.59	68.60	138.16	237.00				
Tamil Nadu	239.65	205.00	309.58	591.07				
Telangana	0.88	273.73	146.0255	99.22				
Tripura	187.36	274.83	392.3725	135.38				
Uttar Pradesh	638.70	1110.35	1234.87	906.74				
Uttarakhand	314.92	409.19	550.2	486.31				
West Bengal	1193.80	1427.58	819.18	499.24				
Total	9959.58	15186.68	16507.85	11340.62				